

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008/ 1715 /A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 24th March, 2021

Sub:- Casual leave.

Ref:- Your application dated 23.03.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.03.2021, has been granted.

Yours faithfully,

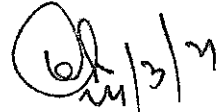
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008/ 1716/A, dated 24.3.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


24/3/21

JT.REGISTRAR (VIGILANCE)

sd/-